

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 89 OF 2018 &  
IA NO. 843 OF 2017**

**Dated : 31<sup>st</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Azure Photovoltaic Private Limited</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Gulbarga Electricity Supply Company Limited &amp; Anr.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Anuradha Mukerhjee  
Mr. Rahul Chauhan  
Ms. Akriti Gandotra

Counsel for the Respondent(s) : present

**ORDER**

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **31.08.2019**.

**(S.D. Dubey)**  
**Technical Member**  
*ts/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**